

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 200 OF 2018 &
IA NO. 906 OF 2018

Dated: 28th November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Azure Renewable Energy Pvt. Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sri Venkatesh
Ms. Nishtha Kumar
Mr. Vikas Maini
Mr. Sanjay Chalana
Mr. Manish Singh

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. Anand K. Ganesan for R-2

Mr. Aadil Singh Boparai
Mr. Gurlab Singh
Mr. R.K. Gupta
Mr. Sunil Choudhary for R-3

ORDER

The learned counsel, Mr. Sandeep Rajpurohit representing Mr. Sri Venkatesh appearing for the Appellant, submitted that the arguing counsel is not keeping well today. Therefore, they request for some reasonable time to argue the matter.

List the matter on **31.01.2019** as requested by the learned counsel appearing for the Appellant.

(S. D. Dubey)
Technical Member

Bn/kt

(Justice N. K. Patil)
Judicial Member